

18.	<b>DRY CELL BATTERIES</b> (Essential Commodities Act, 1955)		
	IS 203 : 1984	Dr batteries for flashlights	1 Apr. 1987
	IS 2576 : 1975	Dry batteries for transistor radio receivers	1 Apr. 1987
	IS 8144 : 1976	Multipurpose dry batteries (Under BIS Act)	1 Oct. 1987
19.	<b>GLS LAMPS</b> (Essential Commodities Act, 1955)		
	IS 418 : 1978	Tungsten filament general service electric lamps	24 Apr. 1989
20.	<b>ELECTRICAL APPLIANCES</b> (Essential Commodities Act, 1955)		
	IS 302 (Part 2/Sec 201):1992	Safety of household and similar electrical appliances—Electric immersion water heaters	24 Feb 1993
	IS 302 (Part 2/ Sec 202): 1992	Safety of household and similar electrical electrical appliances—Electric Iron	24 Feb. 1993
	IS 302 (Part 2/ Sec 202): 1992	Safety of household and similar electrical appliances—Electric stoves	24 Feb. 1993
	IS 302 (Part 2/Se 30) : 1992	Safety of household and similar electrical appliances—Electric radiators	24 Feb. 1993
	IS 1293: 1988	3 pin plugs and socket outlets	24 Feb. 1993
	IS 3854 : 1988	Switches for domestic and similar purposes	24 Feb. 1993
	IS 4949 : 1968	2 Amp switches for electric and similar purposes	24 Feb. 1993

#### Price of Sugarcane

1009. SHRI HARIN PATHAK: Will the Minister of FOOD be pleased to state:

(a) whether the Government are aware that different sugarcane prices are being paid to sugarcane growers in the country at present;

(b) whether the Bureau of Industrial Costs and prices had recommended to reduce this number gradually to a single all India price;

(c) whether the Union Government have accepted the recommendation of the Bureau;

(d) if so, the present position in this regard; and

(e) if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD (SHRI KALP NATH RAI): (a) Yes, Sir.

(b) Bureau of Industrial Costs & Prices had not recommended any such proposal in their latest 1994 report.

(c) to (e) Does not arise.

#### Delicensing of Sugar Industry

1010. SHRI SHYAM BIHARI MISRA:

SHRI SULTAN SALAHUDDIN OWAIISI:

Will the Minister of FOOD be pleased to state:

(a) whether representations have been received from various States to delicense the sugar industry at the time of decontrol of molasses;

(b) if so, the details thereof, State-wise; and

(c) the reaction of the Union Government thereto?

THE MINISTER OF STATE OF THE MINISTRY OF

FOOD (SHRI KALP NATH RAI): (a) and (b). The information is being collected and compiled.

(c) The licensing policy including the option of delicensing of the sugar industry is presently under examination of the Government.

#### Accident of Avadh Express

1011. SHRIMATI SURYAKANTA PATIL: Will the Minister of RAILWAYS be pleased to state:

(a) whether Bombay bound Avadh Express dished against a derailed goods train between Sajjan and Bhilad on Western Railway in the last week of August, 1994;

(b) if so, the number of persons killed/injured in the accident;

(c) whether any inquiry has been conducted in this regard; and

(d) if so, the outcome thereof and the nature of relief provided to the next of kin of the killed and to the injured persons?

THE MINISTER OF RAILWAYS (SHRI C.K. JAFFER SHARIEF): (a) On 28.8.94, 5063 Up Gorakhpur-Bandra (Bombay) Avadh Express collided with derailed wagons of a Down goods train between Sajjan and Bhilad stations of Virar-Surat section of Bombay Division of Western Railway.

(b) 3 persons were killed, 12 were hurt grievously and 8 sustained simple injuries.

(c) Yes, Sir. Commissioner of Railway Safety, Central Circle conducted the inquiry and submitted his final report.

(d) The Commissioner of Railway Safety, Central Circle, in his final report, has classified the accident under the category of 'failure of equipment' combined with 'failure